## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 ATQQ.30 AM

CORAM: SHRI K. ANANTHA PADMANABHA SWAMY, JUDICIAL MEMBER

APPLICATION NUMBER

PETITION NUMBER

: TCP/14/(IB)/2017

NAME OF THE PETITIONER(S)

: MSC MEDITERRANEAN SHIPPING CO

NAME OF THE RESPONDENT(S)

: OREN HYDROCARBONS PVT LTD

UNDER SECTION

: 433 (e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Ms u. rajosenson

.Mr. Satish Parasaran, for M/s. K.Panthasarathy

## **ORDER**

Shri B Balachander, counsel for petitioner present. Shri Satish Parasaran, counsel for respondents present. Counsel for the respondents submitted that Hon'ble High Court of Madras has passed an interim stay in Appln No.2515/2007 in CS No.319/2017 in connection with this matter and that stay is in existence. Meanwhile, counsel for the petitioner is directed to file affidavit and bank statement u/s 9(3)(b) & (c) of 2016. Time extended at request of respondents for reply. Put up on 10.07.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)

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